

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1445

ANSWERED ON:30.11.2006

BIDDING OF OIL AND GAS BLOCKS UNDER NELP-VI

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the oil and gas blocks offered under the sixth round of New Exploration Licensing Policy (NELP-VI) alongwith locations thereof;
- (b) the details of the national and foreign companies participated in the bidding of these blocks;
- (c) the details of the blocks allotted to the national and foreign companies separately; and
- (d) the time by which exploration of oil and gas in these blocks is likely to be carried out?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

- (a) & (b) A total of 55 exploration blocks (24 deep water, 6 shallow water and 25 onland) were offered under sixth round of NELP falling in East Coast, West Coast and in the state of Andhra Pradesh, Assam, Bihar, Uttar Pradesh, Gujarat, Madhya Pradesh, Maharashtra, Mizoram, Rajasthan and Tamilnadu. A total of 36 foreign companies and 32 National companies participated in bidding round. 165 Bids were received for 52 blocks in NELP-VI. The details of national and foreign companies which participated in bidding round are at Annex I & II respectively.
- (c) The contracts to awardee companies will be signed in January, 2007, after following the due procedure.
- (d) The exploration of oil and gas, by the awardee companies will commence after issue of Petroleum Exploration License (PEL) by the Government of India in respect of offshore blocks and by the State Governments concerned in respect of onland blocks.